

CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH **NEW DELHI**

C.P. No. 371/2005 in O.A. No.1498/2004

This the 9th day of November, 2005

HON'BLE SHRI M.P. SINGH, VICE CHAIRMAN, (A) HON'BLE SHRI MUKESH KUMAR GUPTA, MEMBER (J)

Nehpal Singh (Roll No.448648) Recruit Constable (Ex.) in Delhi Police, S/o Shri Krishan Singh, R/o V& P.O.: Damdama, Tehsil, Sonha, Distt: Gurgaon, Haryana.

...Petitioner

(By Advocate : Shri Anil Singhal)

Versus

- Shri K.K. Paul 1. Commissioner of Police, Police Head Quarters, IP Estate, New Delhi.
- 2. Shri A.K. Ojha Dy. Commissioner of Police, 2nd Bn. DAP, New Delhi Police Lines, Kingsway Camp, Delhi.

...Respondents

(By Advocate: Shri Ajesh Luthra)

ORDER (ORAL)

Shri M.P. Singh:

Learned counsel for the petitioner seeks permission to withdraw the CP as the orders of the Tribunal has already been complied with and the petitioner has been granted the necessary reliefs.

In view of the above fact, CP has become infructuous and the same is accordingly dismissed.

(Mukesh Kumar Gupta)

Member (J)

Vice Chairman (A)

/vikas/